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आने वाल। मिलों द्वारा डेमरेज ग्रौर भाज के रूप में कुल कितना-कितन। राणि ा भुगतान किया गया?

वास्पिष्य मंत्रालय में उपमंत्री (श्री पीर एः संगन्ताः) : जानवारी एक्त की जा सा पटल पर रखदा

# Payment of income-tax by film stars and play back singers

927. SHRI BISWA GOSWAMI:

DR. MAHABIR PRASAD:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that many of the film stars and play back singers who are paid huge amounts by the film industry, often file fictitious in come-tax returns;
- (b) if so, whether Government have recently made any investigation into the matter especially into the cases of Rajesh Khanna, Amitab Bachchan, Rekha and Lata Mangeshkar;
- (c) if so, what are the details in this regara; and
- (d) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRIS. M. KRISHNA): (a) to (d) Information is being collected and will be laid on the table of the House.

#### Ticketless passenger on Delhi bound Airbus of Indian Airlines

928. SHRI V. GOPALSAMY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that on the 6th July, 1984 the Indian Airlines Airbus flight from Calcutta to Delhi carried a (icketless passenger:
- (b) if so, what are the details in this regard; and
- (c) whether any enquiry was conducted into the matter; if so, what was the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) and (b) No, Sir. However, while passengers were boarding the Indian Airlines Airbus aircraft operating as Flight IC-402 from Calcutta to Delhi on July 5 1984, a person not possessing an Airlines ticket was detected. He was apprehended by the Airlines staff and handed over to the Police. A case has been registered . against him under section 6/7 of the Maintenance of Public Order Act.

(c) The criminal case registered against the intruder is under intestigation. An administrative enquiry by a senior official of Indian Airlines has also been ordered which is in progress.

## Request from foreign airlines to operate from Trivandrum Airport

929. SHRI M. M. JACOB: Will the Minister of TOURISM AND CIVIL AVIATION be pleased :

- (a) whether Government have received any request from any foreign airlines to operate from Trivandrum Airport:
- (h) if so, what are the details thereof; and
- (c) what action Government have taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHFED ALAM KHAN): (a) to (c) Yes, Sir. The Government of Oman and Government of Qatar had requested for permission for their designated air carrier (Gulf Air) to operate air services between Gulf points and Trivandrum. This was not agreed to since Gulf Air is not entitled to operate air services to/from Trivandrum under the existing arrangements.

### Problems faced by air passengers from Gulf countries

930. SHRI M. M. JACOB: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether the Central Government have received any representation from the Government of Kerala regarding the problems being faced by the Indian air passengers from Gulf countries; and
- (b) if so, what action has been taken by the Central Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION KHURSHEED (SHRI ALAM KHAN): (a) Yes, Sir. A letter dated May 3, 1984 was received by the Minister of Tourism and Civil Aviation from the Chief Minister, Kerala forwarding for favourable consideration of the Government, a copy of the resolution adopted by the Legislative Assembly on 23-3-1984, wheich urged, inter-alia, a reduction in the fare charges of Air India between Trivandrum and Gulf countries.

(b) The matter was examined very carefully and a reply has since been sent to the Chief Minister. Kerala indicating that the fares applicable on the India-Gulf sector have been fixed multilaterally at the International Air Transport Association forum and raticed by the concerned Governments of are considered reasonable and

that it was not open to Air India to charge lower fares unilaterally.

### Increase in passenger traffic handled at the international and domestic airports

931. SHRI M. M. JACOB: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) whether there is any increase in the passenger traffic handled at all the international and domestic airports in the country;
- (b) if so, what are the details thereof: and
- (c) whether the facilities at present available at the two Airports in Bombay are sufficient to handle the present traffic?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN): (a) Yes, Sir.

(b) The number of passengers handled at international and domestic airports during the preceding three years is indicated below:

Number of Passangers handled in lakhs

International airports	Domestic airports
104.26	41.58
118.21	48.01
130.97	49.50
	104.26 118.21

(c) The present national terminal has capacity to handle 2000 departing and 2000 arriving passengers per hour which is sufficient to meet the present requirement. At the international terminal, congestion is sometimes created due to bunching of flights. Phase II of this terminal, which is now under construction, will double the existing capacity and meet the requirements for another 4-5 years.